

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No.1974 of 2001

New Delhi, this the 29th day of the October, 2001

HON'BLE MR. SHANKER RAJU, MEMBER (J)

Smt. Kamlesh Raikwar  
Widow of Late Shri Ramesh  
C/o Shari Prabhu Dayal  
House No.555, Aliganj,  
Lodhi Colony,  
New Dehi.

... Applicant

(By Advocate: Shri S.K. Sawhney)

V E R S U S

1. Union of India through  
Secretary,  
Ministry of Water Resources,  
Shram Shakti Bhawan,  
New Delhi.
2. Director (Administration),  
National Water Development Agency,  
18-20, Community Centre,  
Saket, New Delhi-110017.
3. Deputy Director (Admn.)  
National Water Development Agency,  
18-20, Community Centre,  
Saket, New Delhi-110017.

... Respondents

(By Advocate: Shri Arun Bhardwaj)

ORDER (ORAL)

Shri S.K. Sawhney, learned counsel for the applicant states that the respondents are not amenable to the jurisdiction of this case. Shri Sawhney seeks to withdraw the present OA with liberty to assail his grievances before the appropriate forum.

2. In this view of the matter, the present OA is accordingly dismissed with liberty to the applicant to assail his grivances before the appropriate forum, if so advised. No costs.

*S. Raju*

(Shanker Raju)  
MEMBER (J)

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